

Mr. P. C. Mohapatra

Mr. D. M. Mishra

CAT/1/11/5

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 591, 1995

Bibhut Bhushan Barde, Applicant(s)

V. O. I & M.S. Respondent(s)

Sr. No.	Date	Order with Signature
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27/9
95

REGISTER

S
Registrar

O.A. 591 to 596 of 1995

1 29-9-95 Heard Shri P.C.Mohapatra,

learned counsel for the applicants.

The applicants submit that they were engaged for casual work during the years 1985 and 1986. They ^{would} like to be considered for similar engagement in future, whenever work is available. The applications are disposed of, at the admission stage, with direction that the applicants be suitably engaged whenever work is available.

27/9/95
MEMBER (ADMINISTRATIVE)

2. 9.12.97 Put up as per the order
Passed in off 122/96 on 9.12.97.

Very ^{100%} ^{100%}
Served
Member (Secty.)

IPO for 1850/-
has been filed -

27/9/95

In this application, the petition U/8 19 of CAT Act has been filed for his engagement as Casual worker in the Railway Deptt.

For Regn. Pl.

27/9/95

self
Munshi

28.09.95

Registration

For admission
and stay.

28/9

Bench